NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) (Insolvency) No. 503 of 2020

IN THE MATTER OF:

Mr. Babumanoharan Jaikumar Christhurajan ...Appellant

Versus

Indian Bank & Ors. ...Respondents

Present:

For Appellant: **Mr. Vikram Vijayraghavan, Senior Advocate with Mr. Aniruddha Deshmukh, Advocates**

For 1st Respondent: **Mr. Jayesh V. Dolia and Mr. Shanmugam Sundram, Advocates**

For 2nd & 3rd Respondent: **Mr. Ramaswamy Meyyappan and Mr. Umesh Garg, Advocates**

O R D E R
(Through Virtual Mode)

30.07.2020 Reply-affidavits filed on behalf of the Respondents are taken on record. Learned counsel for the Appellant seeks and is granted a week's time to file rejoinder.

Let the appeal be listed 'for Admission (After Notice)' on **26th August, 2020.**

The interim directions will continue till the next date of hearing.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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